

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

WEDNESDAY, THE 13TH DAY OF MAY 2020 / 23RD VAISAKHA, 1942

BA NO.2694 OF 2020

(Unknown Crime of Palarivattom Police Station ,Ernakulam)

PETITIONER/ ACCUSED

Sudha , Aged 53 years,,
Suryaprabha, House No 49 /2432 ,Kanayannur
Edappally South , Vennala
Kochi

By Adv. M R Sasith Panicker

RESPONDENTS:

1. State of Kerala,
Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam.Pin 682031
2. The Station House
Palarivattom Police Station, Pin 682025

By P.P. Sri.B.Jayasurya (Sr) & Sri. C.K.Prasad

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON 13.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2694 of 2020

Dated this the 13th day of May, 2020

O R D E R

The learned Public Prosecutor submitted that the petitioner is not an accused at present. He also submitted that a First Information Report is registered under Section 174 of Criminal Procedure Code. The investigation is going on. Recording submission of the learned Public Prosecutor this bail application is closed.

P.V.KUNHIKRISHNAN, JUDGE